FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016 NAME OF THE THE CORPORATE DEBTOR

DATE OF COMEMNCEMENT OF CIRP LIST OF CREDITORS AS ON

Angad Infrastructure Private Limited 25-Oct-18 22-03-2025

		DETAILS OF CLAIM ADMITTED							AMT OF					
											MUTUAL		CLAIM	
				AMOUNT OF CLAIM		AMT COVERED	1			AMOUNT OF		AMOUNT OF	UNDER	
		DATE OF		PROVISIONALLY	I .	BY SECURITY	AMT COVERED	1	1	CONTINGEN	MAY BE	CLAIM NOT	VERIFICATIO	
Sì	NAME OF CREDITOR	RECEIPT	AMT CLAIMED	ADMITTED	CLAIM	INTT	BY GUARANTEE	D PARTY	%	T CLAIM	SET OFF	ADMITTED	N	REMARKS
1						10,61,89,473.67	-							Rs. 106189473.67 is secured 1. Corporate Guarantee for Era Inira
	Bank of India		1,09,60,80,224	1,09,60,80,224				NO	17.65%	0.00	0.00	0.00		Engineering Limited WCTL 2.Land Mortgage for Era Infra Engineering Limited WCTL
2	Assets Care & Reconstruction Enterprise Limited (Assignee of Edelweiss Asset Reconstruction Company Limited)		4,03,38,59,331	4,03,38,59,331				NO	64.97%	0.00	0.00	0.00		Debt assigned by EARC as per the debt assignment letter dated 07.02.2025
3	Indo Jatalia Holding Limited (Assignee of SICOM Limited)		1,19,66,88,072	1,07,90,17,901				NO	17.38%	0.00	0.00	11,76,70,171.00		As per NCLT Order dated 24.04.24 Land Mortgage for Hi Point Investment and Finance Pvt Ltd. Term Loan (two Recovery Certificates of Rs 69,12,53,301 and Rs 15,91,65,216) along with int
	3 TOTAL		6,32,66,27,626.62	6,20,89,57,455.62		10,61,89,473.67	0.00		100%	0.00	0.00	11,76,70,171.00	0.00	